



\$~54 to 66

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 37/2024

PR. COMMISSIONER OF INCOME TAX (CENTRAL)

-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

55

+ ITA 38/2024

PR. COMMISSIONER OF INCOME TAX (CENTRAL)

-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

56

+ ITA 65/2024 & CM APPL. 5037/2024 (23 Days Delay in Refiling)

PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2,  
DELHI

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

57



+ ITA 67/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocates

58  
+ ITA 68/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocates

59  
+ ITA 70/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocates

60  
+ ITA 71/2024  
PR. COMMISSIONER OF INCOME TAX(CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus



M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocates

61  
+ ITA 337/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocate

62  
+ ITA 338/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.  
Gaurav Tanwar Advocates

63  
+ ITA 349/2024  
PR. COMMISSIONER OF INCOME TAX (CENTRAL)  
-2 .....Appellant  
Through: Mr. Sanjay Kumar, SSC  
versus

M/S SHARP MINT LTD. ....Respondent  
Through: Ms. Shreya Jain and Mr.



Gaurav Tanwar Advocates

64

+

ITA 378/2024

PR. COMMISSIONER OF INCOME TAX (CENTRAL)

-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

65

+

ITA 379/2024

PR. COMMISSIONER OF INCOME TAX (CENTRAL)

-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

66

+

ITA 380/2024

PR. COMMISSIONER OF INCOME TAX (CENTRAL)

-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC

versus

M/S SHARP MINT LTD.

.....Respondent

Through: Ms. Shreya Jain and Mr.

Gaurav Tanwar Advocates

